GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS & INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2429

TO BE ANSWERED ON: 30.11.2016

MISUSE OF GOVERNMENT ID

2429. DR. GOKARAJU GANGA RAJU:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether cases of misuse of Government ID cards like voter ID, Aadhaar and PAN cards are increasing day by day and there is no technical system in place to control unauthorized use of the IDs:
- (b) if so, the measures the Government have taken/proposed to be taken to identify the bonafide user of Government ID cards; and
- (c) the steps the Government have taken by upgrading technology in identifying the genuine person and the action taken against those found guilty?

ANSWER

MINISTER OF STATE FOR MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY)

(a), (b) and (c): ID cards are issued by various Government departments. Voter ID card/ Elector's Photo Identity Card (EPIC) is issued by Election Commission of India to an Elector consequent upon his/her enrolment in the electoral roll with sole purpose of preventing impersonation of elector and facilitating his/her identification at the time of poll. The Election Commission of India is having a foolproof mechanism to stop impersonation at the time of poll.

Aadhaar is a unique identity issued to the resident of the country by Unique Identification Authority of India (UIDAI). It is verifiable online, anytime and anywhere. Accordingly, the entities requiring a resident to produce Aadhaar as a proof of identity, can authenticate the Aadhaar holder online.

PAN Card is issued by the Income Tax Department. To curb the chances of misuse of PAN cards, on-line PAN verification facility is made available to authorized user agencies such as Banks, Financial Institutions, Depository participants, TDS deductors etc. through PAN service providers M/s NSDL eGov and M/s UTIITSL.

PAN can also be verified by user agencies, where PAN card has been presented, through "Know Your PAN" and "Know Your Jurisdiction" facilities available on e-filing website www.incometaxindiaefiling.gov.in. Further, to minimize chances of misuse PAN card bears photo and signatures of the PAN holder in case of PANs issued to individuals. Seeding of Aadhaar numbers into PAN has been started on voluntary basis which will further provide mechanism of verification of PAN holder using UIDAI platform.
